

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

OA NO. 2225 OF 2004

New Delhi, this the 22nd day of September, 2004

Hon'ble Shri V.K. Majotra, Vice Chairman (A)

Shri O.P. Bansal R/o House No.1433/3, Wazir Nagar, Kotla Mubarak Pur, New Delhi - 110 003

...Applicant

(By Advocate Shri Yashpal, proxy for Shri M.K. Bhardwaj)

VERSUS

Union of India & Ors. Through

- 1. The Secretary Ministry of Communication Govt. of India Sanchar Bhawan, New Delhi.
- Executive Director, Telephones MTNL Khurshid Bhawan, Janpath, New Delhi.

...Respondents

ORDER (ORAL)

Learned proxy counsel for applicant seeks and is allowed to withdraw this petition with liberty to file afresh.

(V.K. Majotra)
Vice-Chairman (A)

22 9.09

/cc/